

MONDAY, THE 14TH DAY OF SEPTEMBER 2026

WP(C) No. 31281 of 2026

APARNA KURUP

VS

STATE OF KERALA & OTHERS

ADVS FOR PETITIONER:

SRI.MANSOOR.B.H., SMT.SAKEENA BEEGUM

ADVS FOR RESPONDENTS:

GOVERNMENT PLEADER

BECHU KURIAN THOMAS, J.

W.P.(C) No.31281 of 2026

Dated this the 14th day of September, 2026

ORDER

The learned Government Pleader takes notice for respondents 1 to 5.

In the meantime, there will be a direction to the 4th respondent to afford adequate protection to the petitioner's life as well as her residential apartment. There shall be a further direction to the 4th respondent to ensure that the law and order situation in the vicinity of petitioner's residence is maintained without any sort of obstruction or interference from any person, pending disposal of the writ petition.

Post on 26.10.2026.

Sd/-

**BECHU KURIAN THOMAS
JUDGE**

jka/14.09.26.